

Parliament and then it is sent to the concerned Department. If it is the case of the Railways, it is sent to the Railway Ministry and then the Railways will give its official reply. But here I would like to say that Railways spent Rs.27,160 crore for railway safety in 2008-09, Rs.30,656 crore in 2009-10 and this year the allocation is Rs.31,616 crore. It shows that the Railways is providing more money for the safety, I would also like to add with your kind permission, Sir, that accidents due to failure of railway staffs have been reduced from 248 in 2001-02 to 75 in 2008-09 and 66 in 2009-10. Again, Sir, the Railways gives the highest priority to safety in train operation. Consequential train accidents excluding cases of trespassing unmanned level crossing in India have consistently declined from 269 in 2002-03 to 100 in 2009-10. Accidents in 2009-10 registered a decline of 13 per cent in comparison to previous year.

Price-rise of essential commodities

*282. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the prices of essential commodities have been rising in the recent months;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective measures taken/proposed to be taken by Government to contain food inflation/prices of essential commodities?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) and (b) The retail prices of essential commodities are showing a declining or steady trend over the past 6 months in the case of rice, wheat, atta, sugar, pulses such as gram dal, tur dal, masoor dal, edible oils such as mustard oil, onion in 4 metros viz. Delhi, Mumbai, Kolkata and Chennai. However the retail prices of pulses such as urad dal and moong dal, edible oils such as groundnut oil and vanaspati, milk and potato had shown a marginal increase over the same period. The details of retail prices of essential commodities in 4 Metros viz. Delhi, Mumbai, Kolkata and Chennai is given in Statement-I (*See below*).

Prices of certain pulses and edible oils, which are imported to bridge the gap in domestic availability, are rising on account of hardening of international prices. International prices of pulses and edible oils are given in Statement-II. (See below). The increase in cost of milk production is largely due to increase in prices of cattle feed and fodder in last one year, and higher consumption of milk in rural areas due to increase in disposable income of rural population as a result of implementation of income and employment generation schemes. Weather, apart from seasonal factors contributed to increase in prices of some vegetables.

(c) The corrective measures taken/proposed to be taken by Government to contain food inflation/ prices of essential commodities are given in Statement-III.

Statement-I

Daily Retail Prices along with % variation of essential commodities

(Rs per kg)

Commodity/ Centre	Current	6 Month	1 Year	% Variation	
	Date	Back	Back	over 6	over 1
	6/8/2010	6/2/2010	6/8/2009	Months	Year
1	2	3	4	5	6
Rice					
Delhi	22.00	23.00	20.00	-4.55	9.09
Mumbai	20.00	20.00	19.00	0.00	5.00
Kolkata	20.00	18.00	14.00	10.00	30.00
Chennai	20.00	22.00	19.00	-10.00	5.00
Wheat					
Delhi	14.00	16.00	13.00	-14.29	7.14
Mumbai	19.00	20.00	17.00	-5.26	10.53
Kolkata	NR	NT	NT	NT	NT
Chennai	22.00	22.00	19.00	0.00	13.64

1	2	3	4	5	6
Atta					
Delhi	16.00	18.00	14.50	-12.50	9.38
Mumbai	21.00	20.00	18.00	4.76	14.29
Kolkata	16.00	17.00	14.00	-6.25	12.50
Chennai	23.00	22.00	20.00	4.35	13.04
Gram Dal					
Delhi	34.00	37.00	39.00	-8.82	-14.71
Mumbai	35.00	34.00	38.00	2.86	-8.57
Kolkata	32.00	38.00	38.00	-18.75	-18.75
Chennai	34.00	35.00	38.00	-2.94	-11.76
Tur Dal					
Delhi	71.00	80.00	82.00	-12.68	-15.49
Mumbai	65.00	65.00	78.00	0.00	-20.00
Kolkata	60.00	85.00	75.00	-41.67	-25.00
Chennai	68.00	80.00	82.00	-17.65	-20.59
Urad Dal					
Delhi	73.00	70.00	60.50	4.11	17.12
Mumbai	76.00	61.00	63.00	19.74	17.11
Kolkata	66.00	62.00	52.00	6.06	21.21
Chennai	78.00	76.00	66.00	2.56	15.38
Moong Dal					
Delhi	83.00	80.00	60.50	3.61	27.11
Mumbai	84.00	82.00	67.00	2.38	20.24
Kolkata	84.00	88.00	56.00	-4.76	33.33
Chennai	78.00	82.00	68.00	-5.13	12.82

1	2	3	4	5	6
Masoor Dal					
Delhi	54.50	60.00	68.50	-10.09	-25.69
Mumbai	51.00	55.00	62.00	-7.84	-21.57
Kolkata	48.00	58.00	60.00	-20.83	-25.00
Chennai	48.00	NR	NR	NR	NR
Sugar					
Delhi	30.00	44.00	28.00	-46.67	6.67
Mumbai	30.00	42.00	27.00	-40.00	10.00
Kolkata	31.00	41.00	28.00	-32.26	9.68
Chennai	29.00	42.00	26.00	-44.83	10.34
Groundnut Oil					
Delhi	115.00	112.00	107.00	2.61	6.96
Mumbai	81.00	71.00	93.00	12.35	-14.81
Kolkata	100.00	95.00	92.00	5.00	8.00
Chennai	90.00	75.00	62.00	16.67	31.11
Mustard Oil					
Delhi	67.00	70.00	67.00	-4.48	0.00
Mumbai	68.00	67.00	75.00	1.47	-10.29
Kolkata	60.00	65.00	62.00	-8.33	-3.33
Chennai	70.00	73.00	68.00	-4.29	2.86
Vanaspati					
Delhi	57.00	57.00	55.00	0.00	3.51
Mumbai	56.00	50.00	55.00	10.71	1.79
Kolkata	50.00	40.00	45.00	20.00	10.00
Chennai	60.00	54.00	55.00	10.00	8.33

1	2	3	4	5	6
Tea (Loose)					
Delhi	148.00	160.00	140.00	-8.11	5.41
Mumbai	155.00	156.00	150.00	-0.65	3.23
Kolkata	100.00	110.00	100.00	-10.00	0.00
Chennai	240.00	340.00	290.00	-41.67	-20.83
Salt (Packed)					
Delhi	12.00	12.00	12.00	0.00	0.00
Mumbai	12.00	12.00	12.00	0.00	0.00
Kolkata	8.00	8.00	7.00	0.00	12.50
Chennai	12.00	12.00	12.00	0.00	0.00
Potato					
Delhi	12.00	9.00	18.00	25.00	-50.00
Mumbai	12.00	14.00	17.00	-16.67	-41.67
Kolkata	6.00	5.00	15.00	16.67	-150.00
Chennai	14.00	16.00	16.00	-14.29	-14.29
Onion					
Delhi	14.00	24.00	15.00	-71.43	-7.14
Mumbai	13.00	19.00	13.00	-46.15	0.00
Kolkata	13.00	22.00	14.00	-69.23	-7.69
Chennai	14.00	22.00	12.00	-57.14	14.29
Milk					
Delhi	24.00	22.00	21.00	8.33	12.50
Mumbai	26.00	24.00	21.00	7.69	19.23
Kolkata	21.00	21.00	20.00	0.00	4.76
Chennai	20.50	20.50	18.00	0.00	12.20

Source: State/UTs Civil Supplies Department

Statement-II

International prices of Pulses and edible oils

Item	Centre, Unit	Variety	International Prices of select commodities				
			Prices*	Prices 1 week ago	One month ago	Six months ago	one year ago
Chana	Australia \$	FAQ	485-490	490-500	450-460	520-530	470-480
Urad	US\$/PMT cnf	FAQ	1000-1100	1100-1135	1100-1120	885-985	650-750
Tur	US\$/PMT cnf	FAQ	780-850	925-950	930-950	925-940	900-970
Masoor	US \$/PMT cnf	FAQ medium	700-760	700-760	685-820	830-835	700-750
Moong	US\$/PMT cnf	FAQ	1255-1360	1255-1360	1320-1330	1200-1225	750-815
Yellow peas	US\$/PMT cnf/	FAQ	330-335	320-340	300-320	330-340	305-325
Crude PalmOil	Malaysia, US \$/PMT fob	860	805	747	740	670	
RBD Palmolein	Malaysia, US \$/PMT fob	920	852	782	782	730	
Soya oil	Brazil, US \$/PMT cif		895	850	772	810	780
Sunflower oil	Rotterdam, US \$/PMT cif	980	900	815	845	785	

Source: SEA, NAFED NA - Not Available; *Prices of pulses as on 4.8.10 and those for edible oils as on 9/4/2010.

Statement-III

*Steps taken by Government to certain price rise of
essential commodities are briefly stated below:*

I Fiscal Measures

- (i) Reduced import duties to zero - for rice, wheat, pulses, edible oils (crude); and butter and ghee;
- (ii) Reduced import duties on refined & hydrogenated oils & vegetable oils to 7.5%;
- (iii) Allowed import of raw sugar at zero duty under O.G.L. up to 01.08.2009 by sugar mills (notified on 17.04.2009) extended up to 31.12.2010. Furthermore, import of raw sugar has been opened to private trade up to 31.12.2010 for being processed by domestic factories on job basis;
- (iv) Allowed import of white/refined sugar by STC/MMTC/PEC and NAFED up to 1 million tons by 01.08.2009 under O.G.L. at zero duty (notified on 17.04.2009). Furthermore, the duty free import of white/refined sugar under OGL has been opened to other Central/State Government agencies and to private trade in addition to existing designated agencies. The cap on the quantity to be imported upto 31.03.09 has also since been removed vide notification dated 27th November, 2009. The Government has extended it upto 31.12.2010 without any quantitative cap.

II Administrative Measures

- (i) Removed levy obligation in respect of imported raw sugar and white/refined sugar.
- (ii) Banned export of non-basmati rice, edible oils (except coconut oil and forest based oil) and pulses (except Kabuli chana).
- (iii) Export of edible oils has been allowed w.e.f 20th November, 2008 in small packs upto 5 kgs, subject to a limit of 10,000 tons upto 31.10.2009. EGoM in its meeting held on 20.11.2009 decided to further allow export of edible oils not exceeding 10,000 tons during the period from 01.11.2009 to 31.10.2010.
- (iv) Imposed stock limit orders in the case of paddy, rice, sugar, upto 30.9.2010; In order to discourage non-household sector consumers from stockpiling sugar and to ensure adequate

availability of sugar in the open market for actual consumers, the Central Government has issued a notification dated 22.08.2009 imposing stockholding limit on bulk consumers: it has been provided that w.e.f 19.09.2009 no person, establishment, or industrial unit using or consuming more than 10 quintals of sugar per month as a raw material for production or consumption or use, in any manner, shall keep stock, at any time, sugar exceeding 15 days of such use or consumption.

- (v) Using Minimum Export Price (MEP) to regulate exports of onion (averaging at \$220 per tonne for August 2010) and basmati rice (\$900 PMT);
- (vi) Maintaining the Central Issue Price (CIP) for rice (at Rs 5.65 per kg for BPL and Rs 3 per kg for AAY) and wheat (at Rs 4.15 per kg for BPL and Rs 2 per kg for AAY) since 2002.
- (vii) Futures trading in Rice, urad and Tur suspended by the Forward Market Commission in the year 2007-08 and continues during 2010-11. Futures trading in sugar were suspended w.e.f. 27.5.2009 upto 30th of September, 2010.
- (viii) Permitted sugar factories to sell processed raw sugar in the domestic market and fulfil export obligation on ton to ton basis.
- (ix) Proportion of sugar production requisitioned as levy sugar was increased from 10 to 20% for 2009-10 sugar season to ensure adequate levy sugar supplies under PDS.
- (x) For the month of July, 2010, 14.50 lakh tons of non levy sugar have been made available which includes 10.15 lakh tons of normal non-levy sugar and 1.85 lakh tons of sugar processed from imported raw sugar during May, 2010. Estimated availability out of imported white/refined sugar during the month is about 0.50 lakh ton and estimated availability of carryover stock of June, 2010 non-levy quota is about 2 lakh tons. Besides, levy sugar quota of 2.15 lakh tons also been released. Thus, for the month of July, 2010, 16.65 lakh tons of sugar have been made available.
- (xi) An additional allocation of wheat/rice @ 10 kg/family/month of January and February 2010 has been made to the accepted number of AAY, BPL and APL ration cards. This is in addition to existing allocation while the wheat will be allocated at MSP price; rice will be allotted at MSP derived price.

- (xii) Specific adhoc additional allocation of 30.66 lakh tonnes of foodgrains has been made for all cardholders wef 19.5.2010 with validity for lifting up to 20.11.2010 @ of Rs.8.45 per kg for wheat and Rs. 11.85 per kg for rice.
- (xiii) Recently, the Government has also decided on providing, an additional allocation of 4.57 lakh tonnes of foodgrains per month for APL families at the prevailing APL CIP. This is applicable initially for a period of six months to those States where APL allocations are below 15 kg per family per month.
- (xiv) OMSS interventions:
- (a) Allocation to State Governments under OMSS (Domestic) for release of 20.00 lakh tonnes of wheat was made to check inflationary trends in food economy from October 2009 to March 2010. The State/UT Government were asked to distribute wheat released under OMSS (D) to household consumers and small processors of wheat.
- (b) In addition to above, a quantity of 10 lakh MTs wheat was also allocated for sale to bulk consumers through open tenders by FCI from October,09 - March,10. Another 10.88 lakh tonnes of wheat from the expected savings from retail allocations was allocated for bulk consumers through tender sale.
- (c) In order to check inflationary trend in prices of Rice, a quantity of 10.0 lakh tonnes of rice was allocated during October 2009 to March 2010 to State Governments for distribution to retail consumers.
- (d) On 18.1.2010, NAFED was allotted 37400 tonnes of wheat and 17000 tonnes of rice from the un-lifted quantity of OMSS allocations to state Governments. Similarly, NCCF was allocated 32684.21 tonnes wheat and 11000 tonnes rice for sale to retail consumers.
- (e) On 16.2.2010, another allocation of 5 lakh tonnes of wheat was made for tender sale to small processors by FCI. High Level Committee of FCI has formulated guidelines for tender sale to small processors. The reserve price fixed for tender sale of wheat to bulk consumers undertaken by FCI.
- (xv) The Government also contemplating bringing legislation on Food Security.
- (xvi) Experimented with popularization of Yellow Peas through sale in the Retail Outlets of NAFED, Kendriya Bhandar, NCCF and Mother Dairy in Delhi.

III Other Measures:

In the medium term, Government has taken initiatives such as the National Food Security Mission (NFSM), Rashtriya Krishi Vikas Yojna (RKVY) to improve production and productivity in agriculture. In order to increase the production of food grains, the Government is implementing the following:

- (i) Centrally Sponsored Scheme of National Food Security Mission (NFSM) in selected districts of 17 states for enhancing the food grain production of rice, wheat and pulses by 20 million tonnes during 11th plan.
- (ii) Crop production programmes of rice, wheat and coarse cereals are being encouraged under Macro Management Agriculture (MMA) scheme.
- (iii) Under Rashtriya Krishi Vikas Yojana (RKVY) additional Central assistance is provided to the states to achieve 4% growth in Agriculture and allied sectors and to reduce yield gaps of crops and maximizing returns to the farmers.
- (iv) New initiative of "Bringing Green Revolution to Eastern India" in 6 eastern states is also focused towards enhancing agriculture production.
- (v) Similarly, new initiative of "organizing 60,000 pulses and Oilseed village" is being implemented in major pulses growing states to supplement the efforts of other schemes in enhancing the pulses production.
- (vi) Maize production is promoted through Integrated Scheme on Oilseed, Pulses, Oil Palm and Maize (ISOPOM).

श्री भरतसिंह प्रभातसिंह परमार : सभापति जी, मंत्री जी का जो जवाब मिला है, उसके आधार पर मैं उनसे कहना चाहता हूँ कि उन्होंने महंगाई कम होने के जो आंकड़े दिए हैं, मुद्रास्फीति कम हुई है, यह बताने के लिए जो आंकड़े दिए हैं, मेरा मानना है कि ये भ्रामक हैं। वास्तविक स्थिति यह है कि महंगाई बढ़ी है और दाल, सब्जी तथा चावल की कीमतें आसमान को छू रही हैं और कीमतों में कोई गिरावट नहीं आई है।

श्री सभापति : आप सवाल पूछिए।

श्री भरतसिंह प्रभातसिंह परमार : मैं पहले भूमिका रख रहा हूँ, फिर सवाल पूछूंगा। आज के अखबार में भी आया है कि...(व्यवधान)...

MR. CHAIRMAN: Please ask your supplementary.

श्री भरतसिंह प्रभातसिंह परमार : माननीय मंत्री जी बता रहे हैं कि मुद्रास्फीति एक अंक में पहुंच गई है, लेकिन आज के अखबार में आया है कि वह 11.40 तक पहुंच गई है। इसलिए मंत्री जी से मेरा पहला पूरक सवाल यह है कि खाद्यान्न के लिए मुद्रास्फीति के जो पैरामीटर्स हैं, इनका कौन सा आधार लिया जाता है और यदि वे गलत हैं, तो उनको सुधारने के लिए कौन से उपाय किए जा रहे हैं?

SHRI SHARAD PAWAR: Sir, in the statement which I have made here in reply, I have given comparison of six months - what was the position six months back and what is today's position. I accept that there are certain essential commodities the prices of which have been definitely showing a declining trend and there are few items where there is no improvement. I have also given this detail and reasons for this in the reply.

श्री भरतसिंह प्रभातसिंह परमार : मुद्रास्फीति तो दो अंकों में पहुंच गई है।

श्री सभापति : आप दूसरा सवाल पूछिए।

श्री भरतसिंह प्रभातसिंह परमार : सभापति जी, शरद जी स्वयं किसान भी हैं। मैं यह निवेदन करना चाहता हूँ कि यह जो उत्पादकता कम हो रही है, इसके कारण ही खाद्यान्न की कीमतें बढ़ रही हैं। जब आप किसानों की उत्पादकता बढ़ायेंगे, तभी यह महंगाई कम होगी। इसलिए मैं जानना चाहता हूँ कि किसानों की उत्पादकता को बढ़ाने के लिए क्या उपाय किए जा रहे हैं?

श्री शरद पवार : उत्पादकता कम हो रही है, यह general situation नहीं है। आप इसमें देखेंगे कि pulses के बारे में हमारा क्षेत्र बढ़ नहीं रहा है और इसमें एक तरह की stagnation की स्थिति है। बाकी अन्य फसलों के बारे में यह स्थिति नहीं है। Medium Term Measures जो लिए गए हैं, इनकी information reply में दी गई है। Production बढ़ाने के लिए हम कौन-सी स्कीम implement कर रहे हैं और क्या कर रहे हैं, इन सबकी details इसमें है।

डा. मनोहर जोशी : सर, मैं जो प्रश्न उठा रहा हूँ, वह प्रश्न मैंने पहले भी इसी सदन में मंत्री जी से दो बार पूछा था, लेकिन मुझे उसका उत्तर नहीं मिला, इसलिए आज मैं प्रश्न उठा रहा हूँ। मेरा प्रश्न जीवनावश्यक वस्तुओं के दाम नियंत्रित करने के संबंध में है। आपको तो मालूम है कि जब मैं महाराष्ट्र का मुख्य मंत्री था, तब मैंने यह उपाय योजना की थी और वही प्रश्न मैंने पूछा था कि जो पांच जीवनावश्यक वस्तुएं हैं - गेहूँ, चावल, दाल, तेल और चीनी, क्या आप इनके भाव पांच साल के लिए या एक साल के लिए निर्धारित करेंगे, ताकि ये वस्तुएं कम से कम बीपीएल के लोगों को मिलें? यही मेरा प्रश्न है और मैं सोचता हूँ कि गरीबों के लिए इस प्रश्न का उत्तर ठीक तरीके से आना आवश्यक है।

श्री शरद पवार : जहां तक बीपीएल population है और इससे भी जो गरीब वर्ग है, वह अंत्योदय में आता है, इन वर्गों के लिए गेहूँ और चावल के दाम 2002 में तय किए गए और 2002 से आज तक इसके दाम में सुधार नहीं किया गया, परिवर्तन नहीं किया गया है। इससे यह बात साबित होती है कि एक साल के लिए नहीं, पांच साल के लिए नहीं, बल्कि इस सरकार ने इन दो वस्तुओं की कीमत आठ साल से एक ही रखी है और इस पर आज भी अमल हो रहा है।

जहां तक pulses की स्थिति है, इसके बारे में मैंने पहले भी कहा कि हमारे देश में pulses का उत्पादन कम हो रहा है, ऐसी बात नहीं है, लेकिन जो डिमांड है, उसके मुताबिक आज उत्पादन नहीं हो रहा है। इसमें gap है, इसलिए हमें इम्पोर्ट करना पड़ता है। International Market में इसके price ऊपर गए हैं, फिर भी भारत सरकार ने यहां के consumers को pulses ठीक तरह से available कराने के लिए Public Sector Organizations, MMTC, STC वगैरह को इसका इम्पोर्ट करने के लिए कहा। इसके इम्पोर्ट में इनको जो नुकसान होता है, उसमें 15 प्रतिशत की जिम्मेदारी भारत सरकार ने ली। साथ-साथ जिन राज्यों ने Public Distribution System के माध्यम से pulses का distribution करने के लिए अपनी तैयारी दिखाई, भारत सरकार ने उनको distribution के लिए pulses 8-10 रुपए प्रति किलो कम पर available कराने का काम भी किया। जहां तक चीनी की स्थिति है, चीनी की स्थिति में बहुत फर्क आ रहा है। इसकी कीमत 45 रुपए प्रति किलो तक गई थी, आज इसकी कीमत 30 रुपए प्रति किलो के आसपास है। इसके दाम में पिछले कुछ महीनों में 15 रुपए प्रति किलो का फर्क आया है, decline आ रहा है और जैसा मैंने जवाब में कहा, वैसा ही declining trend है।

डा. मनोहर जोशी : सर, इन्होंने edible oil के बारे में कुछ नहीं कहा।

श्री सत्यव्रत चतुर्वेदी : सभापति महोदय, यह सवाल आम जरूरत की चीजों की कीमतों को लेकर है। दुर्भाग्य से यह मान लिया गया है कि आम जरूरत की चीजें केवल खाद्य वस्तुएं हैं। श्रीमन्, आज जरूरत की चीजें दो तरह की हैं, एक वे हैं, जो खेत में पैदा होती हैं और दूसरी आम जरूरत की वे चीजें भी हैं, जो कारखानों में या उद्योगों में पैदा होती हैं। श्रीमन्, हम सारी चर्चाएं इस बात पर कर रहे हैं कि खेतों में पैदा होने वाली आम जरूरत की चीजों की कीमतों में कितना बढ़ावा हुआ। यह जरूर करना चाहिए, लेकिन मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूँ कि क्या सरकार ने इस बात की कोई जांच-पड़ताल की, कोई सर्वेक्षण किया कि खेतों में उत्पादित होने वाली आम जरूरत की चीजों और उद्योगों में उत्पादित होने वाली आम जरूरत की चीजों, जैसे पेंसिल, जूता, कलम, कपड़े, शर्ट, मोजा, आदि की कीमतों में इसी दौर में कितनी वृद्धि हुई है?

MR. CHAIRMAN: Question please.

श्री सत्यव्रत चतुर्वेदी : उनमें कितनी वृद्धि हुई है और उनके मूल्य कितने प्रतिशत बढ़े हैं? ...**(व्यवधान)**...

MR. CHAIRMAN: What is the question? Does it relate to the main question?

श्री सत्यव्रत चतुर्वेदी : सर, मेरा सवाल यह है कि क्या सरकार इस बात का सर्वेक्षण कराएगी कि आम जरूरत की वे चीजें, जो खेतों में पैदा होती हैं और जो कारखानों में पैदा होती हैं, इन दोनों के मूल्यों में तुलनात्मक रूप से इसी दौर में, इसी अंतराल में कितनी वृद्धि हुई है? क्या सरकार इस बात का सर्वेक्षण कराकर हमें सूचित करेगी?

SHRI SHARAD PAWAR: It is a very important question, Sir. यह बात सच है कि essential commodities के बारे में सरकार की तरफ से, Consumer Affairs Ministry की तरफ से जो ध्यान दिया जाता है, essential agricultural produce की तरफ ज्यादा दिया जाता है, मगर जो non-agricultural produce है, जो शायद इंडस्ट्री में पैदा होने वाली चीजें हैं, इन पर इस मिनिस्ट्री की तरफ से कोई सर्वे कराने का काम आज तक नहीं हुआ है। मगर यह जो सुझाव दिया गया है, इस बारे में सोचने के लिए सरकार तैयार है और यह बात सच है कि कई लोगों के लिए बाकी की अन्य चीजें भी उतनी ही important होती हैं, जिन पर इस मिनिस्ट्री की तरफ से शायद ध्यान नहीं जाता होगा, मगर अन्य मिनिस्ट्रीज की मदद से क्या हम ध्यान दे सकते हैं, इसकी हम जांच करेंगे।

श्री सभापति : थैंक यू श्री महेन्द्र मोहन, सवाल पूछिए। ...**(व्यवधान)**...

श्री सत्यव्रत चतुर्वेदी : श्रीमान्, इस देश में यह ...**(व्यवधान)**... जो केवल किसानों की ...**(व्यवधान)**... वस्तुओं के खिलाफ ...

श्री सभापति : नहीं, नहीं आपको जवाब मिल गया है। That is enough, please. ...**(Interruptions)**...

श्री सत्यव्रत चतुर्वेदी : क्या कारखानों में, उद्योगों में उत्पादित वस्तुओं के मूल्य ...**(व्यवधान)**...

MR. CHAIRMAN: Please, this is not the time for making a statement. ...**(Interruptions)**...

श्री सत्यव्रत चतुर्वेदी : तो हम चाहते हैं कि इस पर सर्वेक्षण हो और इस सदन को सूचित किया जाए।

MR. CHAIRMAN: The hon. Minister has replied to the question raised.

श्री महेन्द्र मोहन : सभापति जी, आपके माध्यम से मैं माननीय मंत्री जी से सीधा प्रश्न करना चाहता हूँ कि यदि आज आवश्यक चीजों के मूल्य बढ़ रहे हैं, तो गोदामों में जो गेहूँ, चावल सड़ रहा है, उसका distribution तेजी से क्यों नहीं बढ़ा देते हैं? ...*(व्यवधान)*...

MR. CHAIRMAN: Does it relate to this question?

श्री महेन्द्र मोहन : मूल्य जो होता है, वह डिमांड एंड सप्लाई पर निर्भर करता है। किसी भी चीज का मूल्य डिमांड एंड सप्लाई पर होता है। अगर सप्लाई बढ़ा देंगे तो मूल्य कम हो जाएंगे।

MR. CHAIRMAN: Does it relate to this question or not?

श्री महेन्द्र मोहन : आज भी सुप्रीम कोर्ट कह रहा है कि ...*(व्यवधान)*...

MR. CHAIRMAN: I am sorry. ...*(Interruptions)*... Please don't make a statement. ...*(Interruptions)*...

SHRI MAHENDRA MOHAN: My very specific question, Sir ...*(Interruptions)*...

MR. CHAIRMAN: It is not relevant to this question.

श्री महेन्द्र मोहन : सर, मैं कह रहा हूँ कि सप्लाई बढ़ाकर मूल्यों में कमी क्यों नहीं ला रहे हैं?

MR. CHAIRMAN: No, I am sorry. This cannot be allowed.

श्री महेन्द्र मोहन : सर, बहुत specific question है कि सप्लाई बढ़ाकर मूल्यों में ...*(व्यवधान)*...

MR. CHAIRMAN: This cannot be allowed. ...*(Interruptions)*... We will now move to the next question. ...*(Interruptions)*...

श्री महेन्द्र मोहन : सर, यह तो बहुत specific question है कि सप्लाई बढ़ाकर महंगाई को कम क्यों नहीं कर रहे हैं? ...*(व्यवधान)*...

SHRI K.N. BALAGOPAL: What is this, Sir? ...*(Interruptions)*... I want to put a question ...*(Interruptions)*...

MR. CHAIRMAN: Question number 283. ...*(Interruptions)*... Please resume your place. ...*(Interruptions)*...

SHRI K.N. BALAGOPAL: It is very much part of the question ...*(Interruptions)*...

MR. CHAIRMAN: If you wish to ...(*Interruptions*)... Read the question please.
...(*Interruptions*)...

श्री गंगा चरण : यह महंगाई का सवाल है, इसका जवाब आना चाहिए।

MR. CHAIRMAN: Will you please resume your place. ...(*Interruptions*)... आप बैठ जाइए
आप बैठ जाइए।

Construction of modern godowns

*283.DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has prepared a master plan to construct modern FCI godowns on Public-Private-Partnership (PPP) basis to prevent the foodgrains from wastage to the tune of 50 metric tonnes every year;

(b) if so, whether there is any time schedule to complete the project; and

(c) if not, who will be held responsible/accountable for the loss of tax payers' money?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) Government have prepared a comprehensive plan for construction of godowns for storage of foodgrains by FCI through private entrepreneurs and Central and State Warehousing Corporations. As per plan, 149.4 lakh tonnes of storage space is to be created.

(b) and (c) The time schedule prescribed for completion of godowns is 1 year from finalization of agreement with the entrepreneur. In case of godowns with railway sidings, this time limit will be 2 years from the date of agreement.

DR. E.M. SUDARSANA NATCHIAPPAN: Sir, in the reply, it is shown that "The time schedule prescribed for completion of godowns is one year from finalization of agreement with the entrepreneur, in the case of godowns with railway sidings, this limit will be two years from the agreement". Sir, I would like to have a clarification that in the case of the first one, what is the timeframe for finalization of the agreement with the entrepreneurs? Whether it is one year more. If it is